

PROFORMA-II

STATEMENT OF MOVABLE PROPERTY AS ON 31st MARCH 2011

Name of the M.L.A (in full) and to which the Office belong: *Jai Prakash Singh Bhogta*

Present Post held: *MLA*

Present Pay (i) Basic Pay: *8,500/-*

(ii) Gross Salary: *26,800/-*

Sl. No.	Name and Details of Liquid assets	Year of Acquisition	How Acquired purchase, inheritance, gift or otherwise with date of acquisition and name with details of persons whom acquired	Value at the time of Acquisition	If not in own Name had and his/her relationship with public servant	Present Value	Remarks
1	2	3	4	5	6	7	8
1	Jewelry (Gold/Silver/Diamond/Precious/Semi precious stones etc.)	2009	Purchased	50,000/- 65,000/-	Self Wife	95,000/- 2,10,000	
2	Motor Vehicles (Scooter, Motor Cycle, Car etc.)	2009	Purchased	11,60,000/-	Self	11,60,000	
3	Home Appliances (Air Conditioner, Refrigerator, Washing Machines, Music Systems, RO Systems, Television etc.)	2009	Purchased	13,000/-	Self	13,000	
4	Electronic Equipments (Computer/Laptop etc.)						
5	Furniture	2009	Purchased	40,000/-	Self	40,000	

Date:

Signature: *Jai Prakash Singh Bhogta*

Note: The declaration form is required to be filled in and submitted by every member giving particular of all movable property held by him either in his own or in the name of his family members or in the name of any other persons. The list of items is not extensive but indicative in nature. In case where it is not possible to access the value accurately, the approximate value in relation to the present condition may be indicated.